

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-05/2007/3310 /A

From :- Smti. Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nogen Senabaya Deori,
District & Sessions Judge,
Udalguri.

Dated Guwahati the rd 22 May, 2025

Sub: **Station leave.**

Ref:- Your letter No. DJ(U) 3021 dtd. 20.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with his official vehicle, from the morning of 23.05.2025 till the morning of 26.05.2025**, as prayed for. The Addl. District & Sessions Judge, Udalguri and in her absence, the Chief Judicial Magistrate, Udalguri, and in his absence, the i/c Chief Judicial Magistrate, Udalguri shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2007/3311/A, dated, 22-05-2025

Copy to:

1/ The Project Manager, Gauhati High Court.

22.05.25
JT. REGISTRAR (VIGILANCE)